show that they are being increased slightly; during the period July 1952 to December 1952, they were on the decline, but in the first half of 1953, they have been on the increase.

Shri T. K. Chaudhuri: Are we spending the full amount of the gold and dollar reserves earned by India, and if not, what happens to the balance? Is it spent by some other country that is a participant to this pool?

Shri B. R. Bhagat: Whatever is not spent is accumulated in the balance. That is how we have an increase to the tune of \$ 64 million to our credit balance.

Shri Bansal: Is it not a fact that we are having on the whole an adverse trade balance with the U.S.A. and other dollar countries? If so, how does the question of utilising the surplus dollar reserves arise?

Shri B. R. Bhagat: That concerns our export side too. We have accumulated dollar reserve through increasing exports and cutting down imports.

Several Hon. Members

Mr. Deputy-Speaker: Are we having a debate on this matter? Mr. S. N. Das.

Shri S. N. Das: May I know whether cases of evasions of exchange control by over-invoicing and under-invoicing have been brought to the notice of Government, and if so what action has been taken to prevent such things?

Shri B. R. Bhagat: The hon. member refers to the evasion of exchange control regulations. I do not see how that arises out of this question.

Mr. Deputy-Speaker: This question has been sufficiently answered. Let us go to the next question.

Dr. M. M. Das: One question, Sir.

Mr. Deputy-Speaker: All others have exhausted supplementaries. Hon. members are going into a discussion of this matter. They may wait for another opportunity, when the hon. Finance Minister will be here.

INTENSIVE EDUCATIONAL DEVELOPMENT

- *1023. Shri S. C. Samanta: (a) Will the Minister of Education be pleased to state the number of selected areas schemes for where the educational development is being implemented?
- (b) Is this effort experimental will it take the place of general educational system prevalent at present in those areas?
- (c) Up to which standard is this scheme being worked out at present?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 27.

- (b) The whole scheme is in the nature of a pilot Project, in order to improve the general quality of Basic education in the States.
- (c) From the Primary (Basic) School to the Post-Graduate (Training) College level.

Attention of the hon. Member is invited to the reply to Unstarred Question, No. 101 for 5th August, 1953.

श्री एस० सी० सामन्त : क्या में मंत्री जी से जान सकता हूं कि इन शिक्षार्थियों को चनने में सिर्फ़ शिक्षा विषयक योग्यता देखी जाती है या और इसरी भी ?

Shri V. P. Nayar: On a point of order, Sir. We find that there are several questions put down for answer by the Education Minister. You are also aware that the dates have been fixed a considerably long time ago. It is very bad that the hon. Minister representing the Education Ministry is not here. Usually we get the answers from either the Education Minister, or his deputy or the parliamentary secretary, whoever is available It is very unfortunate now that the Rehabilitation Minister is asked to rehabilitate the Education Ministry also. He cannot be expected to answer these questions.

Shri K. K. Basu: He is simply looking into the files and wasting the timeof the House.

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Mr. Deputy-Speaker: Hon. Ministers who are in charge of a particular ministry have got a greater opportunity looking into the files from of The difficulty I stage to stage. am feeling, and hon. Members also . are feeling is that any person who is coached up for the nonce cannot cope up with the situation. All the same, Mr. Jain has been doing it exceedingly well. But it is rather difficult for anybody to get coached up with the entire material, and to be aware of everything. He can only know what he could find in the papers supplied to him, and even then a day in advance will be too short for anybody to get to know all the material. I find it rather difficult. Under these circumstances, I would ordinarily expect hon. Ministers in charge to be present here, except under unavoidable circumstances. But they owe it to the House or at least to me, to give intimation that so-and-so will answer such and such a question. In this case intimation has been given, but I am taken by surprise otherwise. Hereafter, except for exceptional reasons, hon. Ministers will certainly be present here, so that they may be able to deal with the supplementaries, and not be put to the necessity of looking into the files and asking for time. I am sure they will take care of this point.

Shri S. C. Samanta: I wanted to know whether any other things are considered, besides educational qualifi-· cations, in the selection of these candidates?

Shri A. P. Jain: I require notice.

थी हेडा: इस शिक्षा के लिये जो पाठ्यकम या कैरिकूलम बनाया जाता है क्या उस को बनाते समय प्रदेश की जो आर्थिक व्यवस्था होती है और जो वहां के उद्योग धन्धे होते हैं उन का भी लिहाज रक्खा जाता है ?

श्री ए॰ पी॰ जैन: इस के लिये तो अलाहदा अलाहदा इन्स्टिट्यूशन्स हैं जिन के अनुकुल एरियाचा छांट ली जाती है और वहां पर इन्टेन्सिव ट्रेनिंग का इन्तजाम किया

जाता है। जहां तक पाठ्यक्रम का सम्बन्ध है वह तो बेसिक एजुकेशन का वही होता है जो दूसरी जगह बेसिक एजुकेशन का होता है और ट्रेनिंग भी वही होती है, इस में मंशा यह है कि केन्द्र छांटे जाते हैं और वहां इसे इन्टेन्सिव तरीके से किया जाता है।

Shri Gadilingana Gowd: May I know the area selected in Madras State?

Shri A. P. Jain: West Godavari.

Shri K. K. Basu: May I know how many intensive education centres there are in the whole of India, and the state-wise break-up of the figure?

Shri A. P. Jain: I have already answered that question. There is one in each of the States, except Tripura.

Shri T. S. A. Chettiar: How many schemes have been sanctioned?

Shri A. P. Jain: It is there in all the States, excepting Tripura.

Shri T. S. A. Chettiar: How many have been sanctioned?

Shri A. P. Jain: These have been sanctioned and are implemented.

Kumari Annie Mascarene: May I know whether it is in accordance with this scheme, that schools are being closed down in the closest vicinity of Delhi? I mean especially the closure of the Girls' School at Aligarh?

Mr. Deputy-Speaker: This is an ironical question, and need not be answer-

SALARIES OF OFFICERS

*1024. Shri Gidwani: (a) Will the Minister of Home affairs be pleased to state whether it is a fact that the Government of Madras had a proposal to impose a ten per cent cut in the salary of officers who were under the administrative control of the Central Government but were serving in the **Madras State?**

(b) Have the Government of India refused permission to the Madras Government to do so?